

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

BOMBAY BENCH.

Original Application No. 380/89.

D.B.Dabhade.

.... Applicant.

V/s.

Union of India.

.... Respondents.

Coram: Hon'ble Shri B.S.Hegde, Member(J),
Hon'ble Shri N.K.Verma, Member(A).

Appearances:-

None for the applicant.
Shri Karkera for the
Respondents.

Oral Judgment:-

(Per Shri B.S.Hegde, Member(J))

Dt. 7.6.1994

None for the applicant. Shri Karkera for the
Respondents. We have heard the arguments of Shri Karkera
and perused the records. The prayer made in the OA is
that he should be appointed as UDC in the SBCO. It is
understood that the whole scheme of LDC-UDC pattern has
been changed and the same has been merged with the
Postal Assistant. The applicant was given many opportunities
to present before the Tribunal. However, he is not present
even today. In the circumstances, we do not find any merit
in this application. We dismiss the same with no order
as to costs.

N.K.Verma
(N.K.VERMA)
MEMBER (A)

B.S.Hegde
(B.S. HEGDE)
MEMBER (J).

B.